

**Annexure – 3**

**Name of the corporate debtor: Gwalior Bypass Project Limited; Date of commencement of CIRP: May 29, 2019; List of creditors as on: April 08, 2026**

**List of secured financial creditors (other than financial creditors belonging to any class of creditors)**

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC				
1.	Asset Reconstruction Company (India) Limited <sup>1</sup>	June 19, 2019	90,59,51,008	90,59,51,008	Financial Creditor	90,59,51,008	NIL	No	13.06%	NIL	NIL	NIL	

<sup>1</sup> Claim assigned by L&T Infrastructure Finance Company Ltd (L&T) in favour of Asset Reconstruction Company (India) Limited. L&T has assigned and transferred the facilities availed by GBPL together with all underlying security interests and all their rights, title and interests in all agreements, deeds and documents in relation to or in connection with such facilities to Asset Reconstruction Company (India) Limited (acting in its capacity as Trustee of the Arcil-CPS-062-I-Trust) vide Assignment Agreement dated March 16, 2020.